NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

63

C.P No. 67/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

Mr. J. C. Mansukhani & Ors.

M/s. MAN Industries (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME

DESIGNATION

for Ms. scyclee Kulkarni i/b Obbit Law Services. for Petitioners &hu.

for Respondents

Ms Megbroer Raw i/b Vertices

My Pentners

CP 67/397-398/ NCLT/MB/MAH/2016

At request of the Petitioner Counsel, list this matter on 4.9.2017.

< Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)